



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY		
TRAINING OF TRAINERS COURSE ON – NEW CRIMINAL LAWS (16th & 17th March, 2024)		
PROGRAMME		
Day I – 16.03.2024 (Saturday)		
SESSIONS	TIME	TOPICS
I	10:00 a.m. to 10:30 a.m.	Inauguration of the Course and understanding the Scheme of the Course – By Director, MPSJA
II	10:30 a.m. to 11:45 a.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 <i>(Additions, deletions, modifications, reorganization of Chapters & Sections and Saving Clause)</i> Contd..... – By Shri E.V. Chandru Advocate, Chennai
TEA BREAK (11:45 a.m. to 12:00 noon)		
III	12:00 noon to 1:30 p.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 <i>(Additions, deletions, modifications, reorganization of Chapters & Sections and Saving Clause)</i> – By Shri E.V. Chandru Advocate, Chennai
LUNCH BREAK (1:30 p.m. to 2:15 p.m.)		
IV	2:15 p.m. to 3:15 p.m.	Overview of Bharatiya Sakshya Adhiniyam, 2023 (BSA) and comparison with Indian Evidence Act, 1872 <i>(Additions, deletions, modifications, reorganization of Chapters & Sections and Saving Clause)</i> – By Shri E.V. Chandru Advocate, Chennai
TEA BREAK (3:15 p.m. to 3:30 p.m.)		
V	3:30 p.m. to 5:00 p.m.	Group Discussions on: <i>(To make a presentation of 15 minutes followed by discussion of 5 minutes by each group)</i> <ul style="list-style-type: none">• Bail (Group I)• Remand (Group II)• Electronic Evidence (Group III)• Punishment (Group IV)• Pre-trial process (Group V)• Reforms in trial procedure (Group VI) Co-ordinator – Officers of the Academy

Day II – 17.03.2024 (Sunday)		
SESSIONS	TIME	TOPICS
I	10:00 a.m. to 11:15 a.m.	Overview of Bharatiya Nyaya Sanhita, 2023 (BNS) and comparison with Indian Penal Code, 1860 <i>(Additions, deletions, modifications, reorganization of Chapters & Sections and Saving Clause)</i> Contd..... – By Shri Anil Kishore Yadav (IPS) Director, CAPT, Bhopal
TEA BREAK (11:15 a.m. to 11:30 a.m.)		
II	11:30 a.m. to 1:30 p.m.	Overview of Bharatiya Nyaya Sanhita, 2023 (BNS) and comparison with Indian Penal Code, 1860 <i>(Additions, deletions, modifications, reorganization of Chapters & Sections and Saving Clause)</i> – By Shri Anil Kishore Yadav (IPS) Director, CAPT, Bhopal
LUNCH BREAK (1:30 p.m. to 2:15 p.m.)		
III	2:15 p.m. onwards	Course takeaways <i>(Interaction & discussion on the new Criminal Laws)</i> – By Officers of the Academy <i>Followed by Valedictory Session</i>

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR